

Name of the corporate debtor: STERLING LAM LIMITED			Date of commencement of CIRP: 10.11.2020							List of Creditors as on: 08.03.2021				
LIST OF OPERATIONAL CREDITORS (OTHER THAN WORKMEN, EMPLOYEES AND GOVERNMENT DUES)														
SI NO.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	B R Formalin Pvt. Ltd.	NA	04.12.2020	399156	399156	Operational	0	0	100%	0	0	0	0	Accepted
2	Karan Monomers Pvt. Ltd.	NA	30.11.2020	14410041	9506850	Operational	0	NA	65.97%	0	0	4903191	0	Interest Rs.4903191 was kept in abeyance, but later on based on the work orders , ledger copies verified and other mail correspondence as submitted by OC, the interest claim is rejected as not tenable.
3	Delux Papers Associates	NA	30.11.2020	18331566	18331566	Operational	0	NA	100%	0	0	0	0	Claim is rejected as we are in receipt of letter from Suspended Directors of wherein it is mentioned that the OC has been paid in kind in totality and OC himself affirms that there are no dues outstanding.
4	Ramnijklal S Gosalia & Co., Mumbai	NA	02.02.2021	12446342	12446342	Operational	0	NA	100%	0	0	0	0	Claim submitted on mail on 2.2.2021 and thru courier received on 5.2.2021 , filed through the advocate M/S Nanavati & nanavati , Ahmedabad. Claim form B is not signed by the applicant, hence not admitted at present. Querries mailed to the advocate / OC on 4.2.21, 5.2.21 & 6.2.21. Reply awaited, till then claim not accepted as 90 days window as per IBC getting over. The rectified claim was received on 10.03.2021
5	Naresh Tradelink Private Limited	NA	05.03.2021	15685882	15685882	Operational	0	NA	100%	0	0	0	0	Accepted